

ADVANCE CAUSE LIST

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th January, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant Mr. Narinder Pal Singh, Adv. Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for State of Gujarat Mr. A. K. Prasad, Adv. for Mines Mr. Divya Prakash Pande, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
2.	Execution Application No. 53/2018 IN O. A. No. 313/2018	Vipin Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Ankit Verma, Adv. for State of U.P. Mr. V. K. Shukla, Adv. for R-14
3.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 & 5
4.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB
5.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-5
6.	Original Application No. 895/2018 (M.A. No. 1783/2018 & M.A. No. 1784/2018)	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Vivek Gupta, Adv. for R-5 Mr. Niraj Jha, Adv. for R-6 Mr. Sanjay Upadhyay, Adv.
FOR HEARING			
7.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.

8.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
9.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016 WITH	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
10.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
11.	Original Application No. 202/2018 (M.A. No. 679/2018)	Bharat Brashtachar Unmulan Vichaar Munch & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Mr. Rahul Pratap, Adv.
12.	Original Application No. 328/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mrs. Seema Patnaha, Adv. for R-12 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. A. K. Prasad, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB
13.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Shlok Chandra, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv.
14.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
15.	Original Application No.	Indore Ecological Protection Welfare	Mr. Alok Tripathi & Mr. Dhruv Varma,

	444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ)	Society Vs. State of Chhatisgarh & Ors.	Advs. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehdiya, Adv. for R-5 Mr. Kumar Abhishek, Adv. for R-6
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